

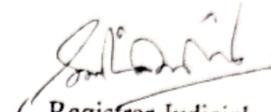
HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)
.....

NOTICE

It is hereby notified for the information of all the concerned that the cases listed in the Supplementary Cause List before the Single Bench of Hon'ble Mr. Justice Rahul Bharti today on 12.03.2026, shall be taken up for hearing in the first instance.

By Order.

Dated: - 12.03.2026


✓ Registrar Judicial

Copy to:-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Rahul Bharti, for information.
2. Incharge NIC for uploading the notice on website of High Court.
3. Notice Boards.
4. Office File.


✓ Registrar Judicial